



Government of Jammu and Kashmir  
Home Department

Notification  
Srinagar, the 4th October, 2017

SRO 415.- In exercise of the powers conferred by sub-section (1) of Section 3 of the Jammu and Kashmir Private Security Agencies (Regulation) Act, 2015 (Act No.IX of 2015) and in supersession of notification SRO-368 dated 17<sup>th</sup> of November, 2016, the Government hereby designate Shri Muzaffar Ahmad Wani, Special Secretary to Government, Home Department, as the Controlling Authority for the purpose of said Act and Rules made thereunder.

By Order of the Government of Jammu and Kashmir.


Sd/-  
(R.K. Goyal) IAS  
Principal Secretary to the Government  
Home Department

No.Home/89/2005/ISA/III

Dated: 04 .10.2017.

Copy to: -

1. Principal Secretary to Hon'ble Chief Minister, J&K.
2. Director General of Police, J&K, Srinagar.
3. All Administrative Secretaries to the Government.
4. Director Information, J&K.
5. Shri Muzaffar Ahmad Wani, Special Secretary to Government, Home Department.
6. Director, Archives, Archaeology and Museums, J&K.
7. General Manager, Government Press, Srinagar/ Jammu.
8. Private Secretary to Chief Secretary.
9. Private Secretary to Principal Secretary to Government, Home Department.
10. I/C Website, Home Department.
11. SRO/Stock file.

  
(Syed Yasir Farooq) 04.10.17  
Under Secretary to the Government  
Home Department